

(c) All Major Ports except three Major Ports namely, Cochin, Kolkata and Mumbai Port made profit during 2015-16.

(d) The overall turnover of 12 Major Ports during 2013-14, 2014-15 and 2015-16 has been ₹ 11171.97 cr., ₹ 11759.96 cr., and ₹ 12680.69 cr. respectively. The details of turnover of Ports in Private Sector is not maintained by the Ministry.

Coastal Economic Zones under Sagarmala project

2862. SHRI DEVENDER GOUD T.: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that a Coastal Economic Zones has been envisaged under Sagarmala project;

(b) if so, the details of Coastal Economic Zones identified in Andhra Pradesh;

(c) the estimated investment in the basic infrastructure and land in the above CEZs;

(d) by when the perspective plan in Andhra Pradesh is going to be finalized and how much employment it is expected to be generated; and

(e) in view of Act East Policy of Government, how significant the CEZs would become in the State?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. Fourteen (14) Coastal Economic Zones (CEZs) covering all maritime States have been identified in the National Perspective Plan (NPP) of Sagarmala Programme.

(b) Two CEZs have been identified in Andhra Pradesh as under:

State	CEZ	Linkage Port	Potential Districts
Andhra Pradesh	1	Krishnapatnam	Chittoor, Nellore
	2	Vizag, Kakinada	Guntur, Krishna, West Godavari, East Godavari, Visakhapatnam, Vizianagaram, Srikakulam

(c) and (d) The perspective plan of all 14 CEZs including the 2 CEZs in Andhra Pradesh have been prepared in consultation with State Government. The National Perspective Plan has identified 2 CEZs and 6 Industrial Clusters (which are part of the

CEZs) in Andhra Pradesh with an investment of approximately ₹ 15000 crores. However, exact investment in basic infrastructure and land will be known only after the preparation of detailed master plan. The detailed master plan for the CEZs are proposed to be prepared in a phased manner. In Phase-1, RFP has been called to select the consultant to prepare detailed master plan for CEZ-I (Krishnapatnam) in Andhra Pradesh. As per estimate in the National Perspective Plan, the Industrial Clusters could generate 8 to 10 lakh jobs in the next 10 years.

(e) As one of the key State in the Eastern Sector, Andhra Pradesh is strategically located with respect to the East, South-East and Far East Asian Countries. In view of untapped industrial potential in Andhra Pradesh, the proposed CEZs could be important in this context.

Grievances pertaining to Polavaram project

2863. SHRI D. RAJA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether NGT had issued orders to Government on October 19, 2016 to appoint a Superintendent Engineer at Dowlaiswaram, Andhra Pradesh to collect grievances pertaining to all issues at Polavaram in case No. 452 of 2016;

(b) whether Government has been observant of the directions of NGT in this regard, so as to help dalits and tribals;

(c) the steps proposed by Government to carefully receive and address concerns of people;

(d) how many grievances have so far been received; and

(e) whether it is a fact that tribals and dalits are not getting due co-operation?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN):

(a) and (c) The Hon'ble National Green Tribunal, New Delhi has directed in its order dt. 19.10.2016 of the OA No. 452 of 2016 (M.A. No. 894 of 2016) that Superintending Engineer, PIPHW Circle, Dowlaiswaram shall be the officer available at the site to receive public complaints/grievances which are addressed either to the State Government or to the Central Government (MoEF). Further, Government of Andhra Pradesh has directed him to address grievances so received as per rules and regulations. The grievances pertaining to MoEF&CC are forwarded to them.